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O/A 24/94  
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Serial No. of Order	Date of Order	Order with Signature	Office note as to action ( if any ) taken on order
15	16.5.95	<p>O.A. Nos. ...., 14/94, 15/95, 22/94, 23/94,  <u>24/94, 25/94, 34/94, 283/94, 284/94,</u>  <u>338/94, 415/94, 416/94 &amp; 417/94</u></p> <p>A common order is pronounced in the Open Court as per the observations and directions made in the order dated 16.5.1995. The above mentioned applications are disposed of. No costs.</p> <p style="text-align: right;"><i>for / 16/1</i></p> <p>MEMBER (ADMINISTRATIVE)</p>	<p>Free copy of judgment may be given to the applicant counsel. The said copy was given to Mr. A. Shokh Mishra in O.A. No. 34/94.</p> <p><i>Partha S. Bhattacharya</i></p> <p><i>2-6-95</i></p> <p><i>Received Copy A.O.</i>  <i>Partha S. Bhattacharya</i>  <i>S. C. 95</i></p>